

Reports of the Comptroller and Auditor General (CAG) of India

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of Shri Pankaj Chaudhary, I lay on the Table:-

(1) A copy each (in English and Hindi) of the following Reports, under clause (1) of Article 151 of the Constitution:-

(a) Report of the Comptroller and Auditor General of India — on Compliance of the Fiscal Responsibility and Budget Management Act, 2003 for the year 2022-23 — Union Government — Department of Economic Affairs (Ministry of Finance) — Report No. 3 of 2025; and
[Placed in Library. See No. L.T. 2662A/18/25]

(b) Report of the Comptroller and Auditor General of India for the period ended March 2023 — Union Government — Ministry of Railways — Report No. 5 of 2025 (Compliance Audit — Railways)
[Placed in Library. See No. L.T. 2662B/18/25]

(2) A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India — General Purpose Financial Reports of Central Public Sector Enterprises for the period ended March 2022 — Union Government (Commercial) — Report No. 6 of 2025 (Compliance Audit), under clause (2) of Section 19A of the Comptroller and Auditor General's (Duties, Powers and Conditions of Services) Act, 1971.

[Placed in Library. See No. L.T. 2662C/18/25]

MR. CHAIRMAN: Dr. L. Murugan, you also have to lay one Paper. It was listed at Item No. 4.

Notification of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. G.S.R. 65(E)., dated the 17th January, 2025, publishing the Cable Television Networks